Report of the Comptroller and Auditor General of India (for year ended 31st March, 1990)

229

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): I lay on the Table, under clause (1) of article 151 of the Constitution, copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 14 of 1991—Union Government (other Autonomous Bodies) Coffee Board1.

Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation).

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE MULLAPPALLY RAMA-CHANDRAN): I lay on the Table. under sub-section (6) of section 3 of the Essential Commodities Act. 1955. a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation):-

- (i) S.O. No. 795(E) dated 22nd November, 1991, publishing the Fertiliser (Control) (Fourth Amendment) Order, 1991.
- (ii) S.O. No. 796(E) dated the 22nd November, 1991, fixing the registration fee for the sale of fertiliser for industrial use.

MESSAGE FROM THE LOK SABHA The Indian Succession (Amendment) Bill, 1991

SECRETARY-GENERAL: Madam, I beg to report to the House the following message received from Lok Sabha signed by the Secretary-General of the Lok Sabha:

In accordance with the provisions? of Rule 120 of the Rules of Procedure and Conduct of Business in the Lok Sabha, the Lok Sabha at its sitting held on the 5th December, 1991, agreed without

amendment to the Indian Succession (Amendment) Bill, 1991, which was passed by the Rajya Sabha at its sitting held on the 20th November, 1991.

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LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to make an announcement that Chairman has received a letter from Shri R. K. Narayan stating that due to his ill-health he has been advised by doctors not to travel to Delhi. He has therefore, requested for of leave of absence from all the sittings of the House during the current Session.

Is it the pleasure of the House that permission be granted to Shri R. K. Narayan for remaining absent from all the sittings of the House during the current Session?

(No hon, Member dissented)

THE DEPUTY CHAIRMAN: mission to remain absent is granted and we wish him speedy recovery.

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS FOR THE WEEK DECEMBER, COMMENCING 9TH 1991

MINISTER OF STATE THE THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M., JACOB): Madam, with your permission, I rise to announce that Government Business during the week com-9th Decembera mencing Monday, 1991, will consist of:

- οf 1. Consideration and return the Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1991.
- 2. Consideration and passing of the following Bills as passed by the Lok Sabha:-
 - The Tea Companies (Ac quisition and Transfer of Sick